

## STATEMENT

S. No.	Name of Sainik School and its location	Year of establishment
1.	Sainik School Satara, Maharashtra	June 1961
2.	Sainik School Kunjpura, Karnal, Haryana	July 1961
3.	Sainik School Kapurthala, Punjab	July 1961
4.	Sainik School Balachadi, Jamnagar, Gujarat	July 1961
5.	Sainik School Chittorgarh, Rajasthan	August 1961
6.	Sainik School Korukonda, Andhra Pradesh	January 1962
7.	Sainik School Kazhakootam, Kerala	January 1962
8.	Sainik School Purulia, West Bengal	January 1962
9.	Sainik School Bhubaneshwar, Orissa	February 1962
10.	Sainik School Amravathinagar, Tamil Nadu	July 1962
11.	Sainik School Rewa, Madhya Pradesh	July 1962
12.	Sainik School Tilaiya, Bihar	September 1963
13.	Sainik School Bijapur, Karnataka	September 1963
14.	Sainik School Goalpara, Assam	November 1964
15.	Sainik School Ghorakhal, Nainital, Uttar Pradesh	March 1966
16.	Sainik School Nagrota, Jammu & Kashmir	August 1970
17.	Sainik School Imphal, Manipur	October 1971
18.	Sainik School Sujapur Tira, Himachal Pradesh	July 1978

## Veligonda Irrigation Project

2935. SHRIMATI M. PARVATI : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether any project report regarding Veligonda Irrigation Project in Andhra Pradesh was submitted by Andhra Pradesh Government to Government of India;

(b) if so, the main features thereof;

(c) whether the project has been cleared by the Central Water Commission and whether the Union Government have earmarked any funds for the same; and

(d) if so, the present position regarding this project?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) Yes, Sir.

(b) The Project envisages utilisation of 43.5 thousand million cubic feet of Krishna water to irrigate a Culturable Command Area of 2.40.000 hectares at an estimated cost of Rs.978.96 Crores.

(c) and (d). The project has been received in Central Water Commission recently in March, 1996 for techno-economic examination. The clearance of the project depends upon how soon the State Government complies with the observation of Central Appraising Agencies and obtains environment/forest/rehabilitation and resettlement clearances. No funds were allocated for the project in the VIII Plan and no expenditure has been incurred on the Project.

[Translation]

## Constitution of Mahila Vikas Nigam in Maharashtra

2936. SHRI NAMDEO DIWATHE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether 'Mahila Vikas Nigam' has been constituted in Maharashtra;

(b) if so, the districts where the units thereof have been formed; and

(c) the works undertaken by the Nigam so far?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) Yes, Sir.

(b) The Mahila Arthik Vikas Mahamandal Limited is working in the entire State of Maharashtra.

(c) The Corporation has taken up the following schemes for empowerment and economic development of women :

(1) Supply of dietary articles to social welfare institutions and hospitals; (2) Kerosene Distribution Scheme; (3) Supply of nutritious food under the Integrated Child Development Scheme; (4) Scheme of Rehabilitation of Women from earthquake area in Latur and Osmanabad districts; and (5) Stitching of uniforms and running of canteens. Zunka Bhakar Kendra, telephone booths, Xerox Centre, stamp vending, typing centre etc.

[English]

## Education Ministers Conference

2937. SHRI KESHAB MAHANTA :  
SHRI UDDHAB BARMAN :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether a conference of the Education Ministers of the States was held recently in New Delhi;

(b) if so, the items discussed in that conference; and